

Statement

A. Centrally Sponsored Schemes :

(a) Animal Health :

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| (i) Rinderpest Eradication Scheme | All States/UTs. |
| (ii) Foot and Mouth Disease Control Programme | All States/UTs. |
| (iii) Animal Disease Surveillance Scheme | All States/UTs. |
| (iv) Systematic Control of Livestock Disease of National Importance | All States/UTs. |

(b) Cattle Development Projects :

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| (i) Cross-breeding of Cattle with Exotic Dairy Breeds and Improvement of Buffaloes by using Frozen Semen Techniques outside Operation Flood Areas. | Assam, Tripura and Nagaland |
| (ii) Coordinated Cattle Breeding Project for Producing Progeny Tested Bred Bulls. | Assam |

B. North-Eastern Council Schemes :

(a) Animal Health :

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| (i) Scheme for Mechanisation of Biological Products Station, Gauhati. | Assam |
| (ii) Scheme for Manufacture of Antigen and Production of Film for Control of Contagious Bovine Pluro Pneumonia. | Assam |

(b) Cattle Development Projects :

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| (i) Regional Hill Cattle Breeding-cum-Demonstration Farm, Kamki. | Arunachal Pradesh |
| (ii) Regional Cross-Bred Cattle Breeding Farm, Thenzawl. | Mizoram |
| (iii) Regional Cross-bred Cattle Breeding Farm, Nagaland. | Nagaland |
| (iv) Frozen Semen Scheme. | Assam |

Schemes under CSARWSP in Maharashtra

Water Supply Programme in Maharashtra ?

3506. DR. PRATAP WAGH : Will the Minister of WORKS AND HOUSING be pleased to state the details of schemes under the Centrally Sponsored Accelerated Rural

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : The Government of India gave

technical approval for 2,211 rural water supply schemes covering 2,602 problem villages in Maharashtra at an estimated cost of Rs. 7731.75 lakhs for assistance under the Centrally Sponsored Accelerated Rural Water Supply Programme during the period from 1977-78 to 1983-84. During 1983-84, 190 rural water supply schemes covering 192 identified problem villages at an estimated cost of Rs. 194.32 lakhs were also technically approved under the new Centrally Sponsored Incentive Scheme based on performance. Out of 12,985 problem villages identified as on 1.4.1980, 8,554 problem villages have been covered upto 31st December, 1983.

Approval of Watrak Project

3507. SHRI MOHANLAL PATEL : Will the Minister of IRRIGATION be pleased to state :

(a) when the Watrak Project of Gujarat was submitted to the Central Water Commission for clearance ; and

(b) the steps taken by the Central Water Commission in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) A modified Project Report of Watrak Project of Gujarat was received in the Central Water Commission in September 1981 for technical examination and obtaining the approval of Planning Commission.

(b) The project, after being technically examined by the Commission, was considered by the Advisory Committee of the Planning Commission in its meeting held on 1.12.1983. The project has been found acceptable by the Advisory Committee subject to certain observations. The observations of the Committee have been communicated, by the Central Water Commission to the Government of Gujarat for necessary compliance. Gujarat has not yet sent compliance report on the observations.

Supply of Edible Oil to Gujarat

3508. SHRI AMARSINH RATHAWA : Will the Minister of FOOD AND CIVIL

SUPPLIES be pleased to state :

(a) the total quantity of edible oil including imported palm oil, refined oil supplied to Gujarat for being made available to the weaker sections of the society, particularly in the tribal areas during the years 1982 and 1983 ?

(b) the agency through which supply of oil is made ; and

(c) to what extent it is subsidised for that section of the society and what steps have been taken to ensure that the supplies reach them ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) For the Public Distribution System in all the States including Gujarat the allocation of imported edible oils by the Central Government is made to the State Governments. Its further distribution to different areas within the state is made by the State Government concerned. The Central Government allocated 43,195 M. Tonnes of Palmolein during 1982 and 61,480 MT during 1983 to the Government of Gujarat for distribution through Public Distribution System in the State. No separate allocation was made by the Central Government for supply to weaker section and tribal population.

(b) The S.T.C. imports and supplies the edible oil to the State Government or their nominees. The State Government issues edible oils to the consumers through fair price shops.

(c) The oil is issued by the Central Government to the Government of Gujarat at a predetermined price of Rs. 7,000 per tonne. The State Government is permitted to add handling and overhead charges to it. Frequent checking, inspections etc. are carried out by the enforcement machinery of the State Government of the fair price shops to ensure that the edible oils reach the consumers for whom it was intended. No subsidies are involved.